

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN
ZONE**

AT CHENNAI

Original Application No.311 of 2024 (SZ)

BETWEEN

Chennai K.K.Nagar Residents Welfare Association
Ref by its General Secretary G.Ravishankaran, S/o.D.Ganapathy
AP.1734/ New No.18, 102nd Street, 14th Sector, K.K.Nagar,
Chennai-600078 Ph: 8668073758
EmailID: elangoock@gmail.com

...Applicant

AND

1. The Commissioner Greater Chennai Corporation
Ripon Building, Chennai-600003
Phn:044-25619200
Email ID: commissioner@chennaicorporation.gov.in
2. The Managing Director
Chennai Metropolitan Water Supply and Sewage Board,
No.1, Pumping Station, Chintadripet,
Chennai-600002.
Phn:044-28451300
EmailID: cmwssb@tn.gov.in
3. The Regional Deputy Commissioner, (Chennai Central)
Greater Chennai Corporation,
Door No.36B, 2nd Cross Street, Pulla Avenue,
Shenoy Nagar, Chennai - 600003
Phn:044-26640224
EmailID: redcentral@chennaicorporation.gov.in


DEPUTY AREA ENGINEER - 2
AREA - X, CMWSSB,
K.K.Nagar, Chennai-78.


Superintending Engineer (South West)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

4. The Superintending Engineer(Central/Coordination)
Chennai Metropolitan Water Supply and Sewage Board,
Urban Administrative Building, Santhome High Road,
MRC Nagar, Raja Annamalaipuram,
Chennai-600028. Phn:044-2845283
EmailID: cmwssbho@gmail.com

5. The District Collector, Chennai
District Fourth Floor, M. Singaravelar
Maaligai, 62, Rajaji Salai, Chennai
Collectorate, Chennai - 600 001
Phn:044-25228025
EmailID: collrchn@nic.in

6. The Member Secretary,
The TamilNadu Pollution Control Board,
No.76, Mount Salai, Guindy,
Chennai-600032
Phn:044-22353145
EmailID: tnpcbmembersecretary@gmail.com

... Respondents

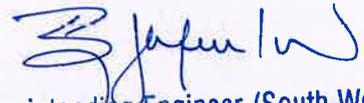
STATUS REPORT FILED BY THE 2ND & 4TH RESPONDENTS



THROUGH
M/s. GAUTAM S RAMAN
COUNSEL FOR 2ND & 4TH RESPONDENTS



DEPUTY AREA ENGINEER - 2
AREA - X, CMWSSB,
K.K.Nagar, Chennai-78.



Superintending Engineer (South West)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

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Date at Chennai on this 5thday of August 2025



COUNSEL FOR 2ND & 4TH RESPONDENTS

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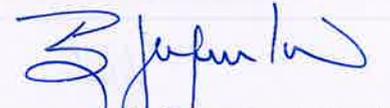
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DEPUTY AREA ENGINEER - 2
AREA - X, CMWSSB,
K.K.Nagar, Chennai-73.



Superintending Engineer (South West)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

4. The Superintending Engineer (Central/Coordination)
Chennai Metropolitan Water Supply and Sewerage Board,
Urban Administrative Building,
Santhome High Road, MRC Nagar,
Raja Annamalai Puram,
Chennai-600028. Phn:044-2845283
EmailID:cmwssbho@gmail.com

5. The District Collector,
Chennai District
Fourth Floor,
M.Singaravelar Maaligai,
62,Rajaji Salai,
Chennai Collectorate,
Chennai – 600 001
Phn:044-25228025
EmailID:collrchn@nic.in

6. The Member Secretary,
The TamilNadu Pollution Control Board,
No.76,Mount Salai, Guindy,
Chennai-600 032
Phn:044-22353145
EmailID:tnpcbmembersecretary@gmail.com

... Respondents

REPORT FILED ON BEHALF OF 2ND & 4TH RESPONDENTS

I, Thiru. S.Jeyaprakash, Son of Sriramachandran, Hindu, aged about 58 years, working as Superintending Engineer (South West) in the office of the 2nd Respondent in Chennai Metropolitan Water Supply and Sewerage Board (Hereinafter called as Board), having office at No.1, Pumping Station, Chintadripet, Chennai – 600 002 do hereby solemnly affirm and sincerely state as follows:


DEPUTY AREA ENGINEER
AREA - X, CMWSSB,
K.K.Nagar, Chennai-78.


Superintending Engineer (South West)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

- 1) I am the 4th Respondent herein representing the Chennai Metropolitan Water Supply and Sewerage Board. I am well acquainted with the facts of the case from the connected files / documents and I have been authorized to file this report for myself and on behalf of 2nd Respondent.
- 2) I submit that I deny all the averments made in the Original Application 311/2024 (SZ) except those that are admitted herein.
- 3) I submit that the address of the 4th Respondent in the cause title of the petition is incorrect and that the correct address is "Superintending Engineer (South West) Chennai Metropolitan Water Supply and Sewerage Board (Hereinafter called as Board) having office at No.1,Pumping Station, Chintadripet, Chennai – 600 002.Therefore this Hon'ble Tribunal may be pleased to direct the Applicant to carry out necessary amendments in this regard.
- 4) I submit the present application is filed praying for a direction to the respondent herein to take appropriate action to stop illegal discharge of sewage into the storm water drains in Rajamannar Salai and Ramasamy Salai K.K. Nagar, Chennai -78 which ultimately flows into MGR Canal and Adyar River and to clear the encroachments in the MGR Canal, K.K.Nagar, Chennai-78 for the free flow of storm water drain into Adyar river and thus render justice.
- 5) I submit that the works of Enlargement of 400mm dia CI pumping main to 600mm dia CI pumping main from Saidapet A to Nesapakkam STP, and similarly "Enlargement of 525mm dia CI pumping main to 800mm dia CI pumping main from Saidapet B to Nesapakkam STP, under Mitigation of Sewage outfalls – Phase1, Package 35, at a cost of Rs.31.30 Crore is under progress. The scheduled completion date has been extended upto 15.08.2025.
- 6) I submit that the Construction of SPS at Munusamy Salai Junction inside Nesapakkam STP is completed under Anna Main Road improvement work. The entire works related to Munusamy salai inside SPS has been completed on 30.06.2025.
- 7) I submit that the due to higher water table, CMRL has constructed a temporary pump house with underground sump, 26 nos of filter points around the pump house for a depth of 60 feet provided with 1 H.P motor at Arcot road near Vannier street to pump out underground subsoil water of 12,00,000 litres per day by 200mm dia PVC pipeline through Ware house in to the storm water drain which ultimately reaches the starting point (Origin) of MGR drain at Dr.Ramasamy salai.
- 8) I submit that in Depot 138 at Muthu Mariamman Street, there is absence of sewerage system leading to a minimum flow of sewage from the households in to the MGR Drain. In order to mitigate the sewage outfalls, 7 nos of new gravity sewer machine holes, 250mm dia DWC pipelines for a length of 145m, 77m of 150mm dia CI pumping main, road side mini 1.5 m dia 3m depth collection well with electro mechanical equipment's has been constructed.



DEPUTY AREA ENGINEER - 26
AREA - X, CMWSSB,
K.K.Nagar, Chennai-78.



Superintending Engineer (South West)
Chennai Metropolitan Water Supply & Sewerage Board,
Chintadripet, Chennai-600 002.

The house service connections has been laid upto the compound wall for the available 17 nos of the premises in Muthu Mariamman street. Presently Application has been submitted for availing electricity connection for the road side mini SPS. On receipt of Electricity Connection, sewage flow into SWD will be arrested before 31.08.2025.

- 9) It is already submitted that with regard to Kannigapuram area, there are no storm water drain (SWD) in the four streets of Kannigapuram.
- 10) It is submitted that in case of Vijayaragavapuram 2nd street and 5th street have been investigated and already 4 numbers of damaged house service connections has been rectified. During the further course of investigation, another 3 nos of sewer pipeline damage at the crossing of SWD has been identified and plugged. The house service connections across the SWD, damaged during any maintenance works of cleaning SWD or ageing is being identified and rectified periodically then and there. (Photos Enclosed).
- 11) It is submitted that in case of Rajamannar salai, already two damaged service connections across SWD has been rectified during May 2025. Further 13 nos of damaged pipelines across SWD are rectified subsequently.(Photos Enclosed)
- 12) It is submitted that in Vannier Street Jn Rajamannar Salai, damaged sewer pipelines inside SWD has been identified and plugged. (Photos Enclosed).
- 13) In progress to the above cited improvement works carried out in and around MGR drain, the outfalls in the MGR drain has been considerably reduced. Further, flow of sewage/ sullage is being investigated in all upstream streets having SWD which are draining into MGR drain. Plugging of any outfall noticed during inspection is being carried then and there and the same will be completed on or before 30.09.2025.

It is therefore humbly prayed that this Honorable Tribunal may be pleased to accept the report submitted by the 2nd and 4th respondents of the board and thus render justice.

[Signature]
 AREA ENGINEER - 20
 AREA - X, CMWSSB,
 K.K.Nagar, Chennai-78.

Solemnly affirmed at
 Chennai on this the 4th day of
 August 2025 and signed his
 Name in my presence

Chennai.

Dated at Chennai on 4th day of August 2025

[Signature]
 Superintending Engineer (South West)
 Chennai Metropolitan Water Supply & Sewerage Board,
 Chintadripet, Chennai-600 002.

Advocate:



GPS Map Camera

Chennai, Tamil Nadu, India

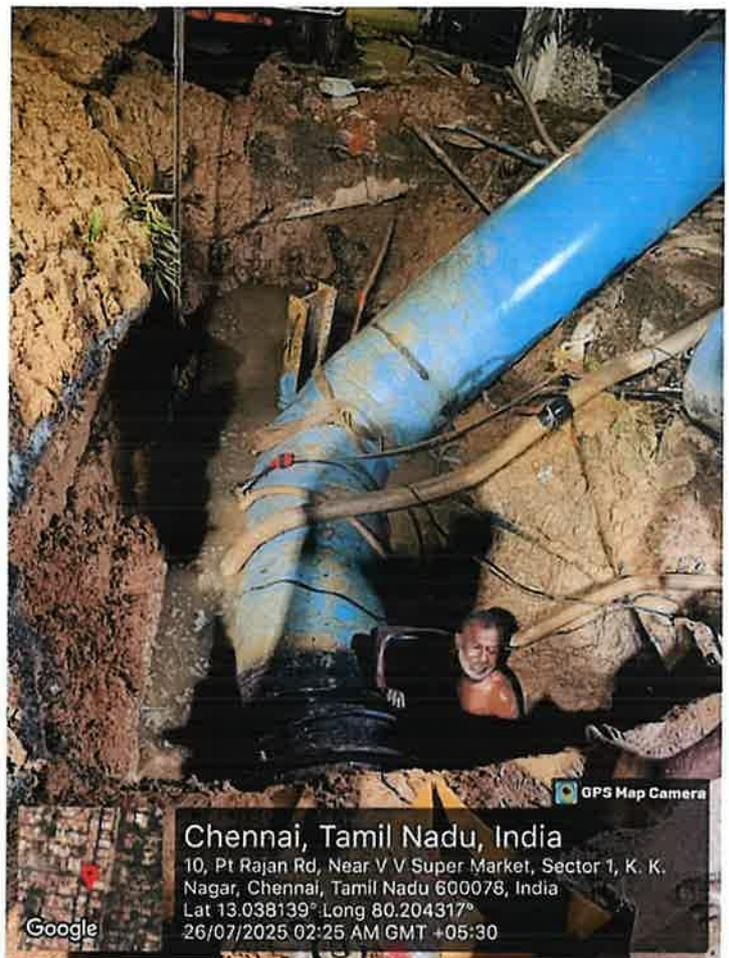
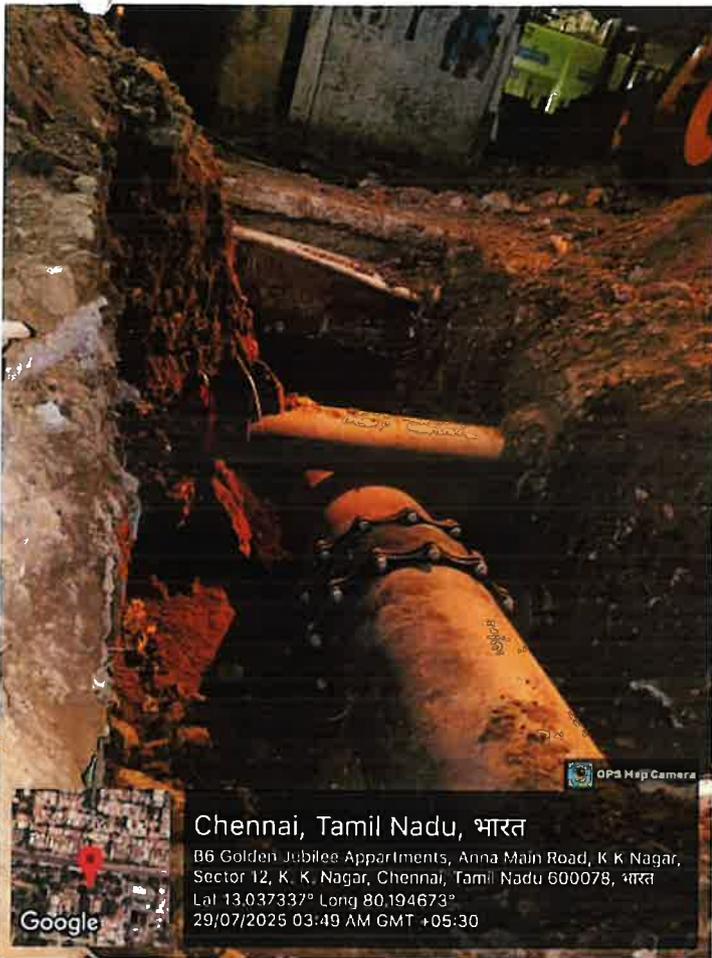
25qv+23g, Link Rd, Mgr Nagar, Nesapakkam, Chennai, Tamil Nadu 600083, India

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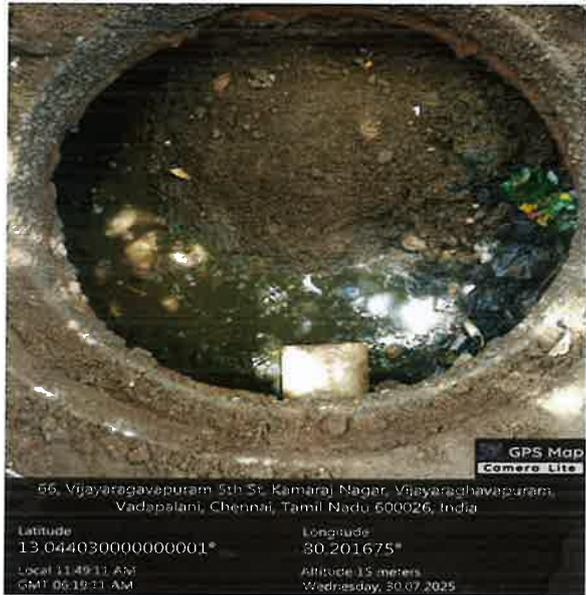
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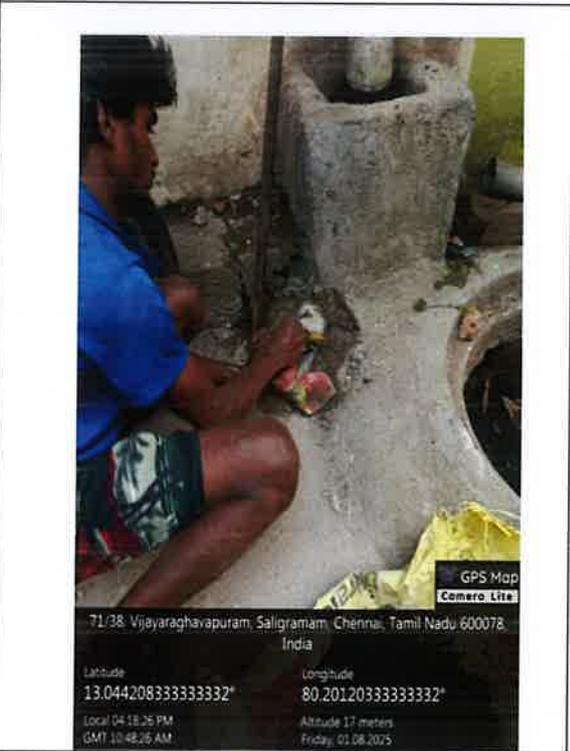
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Plugging of Sewer seepage into SWD at Pre.No.68/8, Vijayaragavapuram 5thstreet in D136



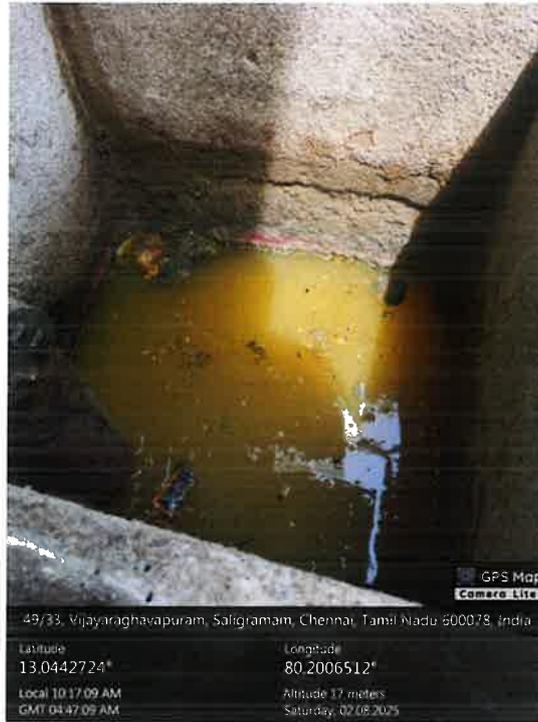
Plugging of Sewer seepage into SWD at Pre.No.54/12, Vijayaragavapuram 5th street in D136



Plugging of damaged 150mm dia sewer pipeline at Vijayaraghavapuram 2nd street in D136



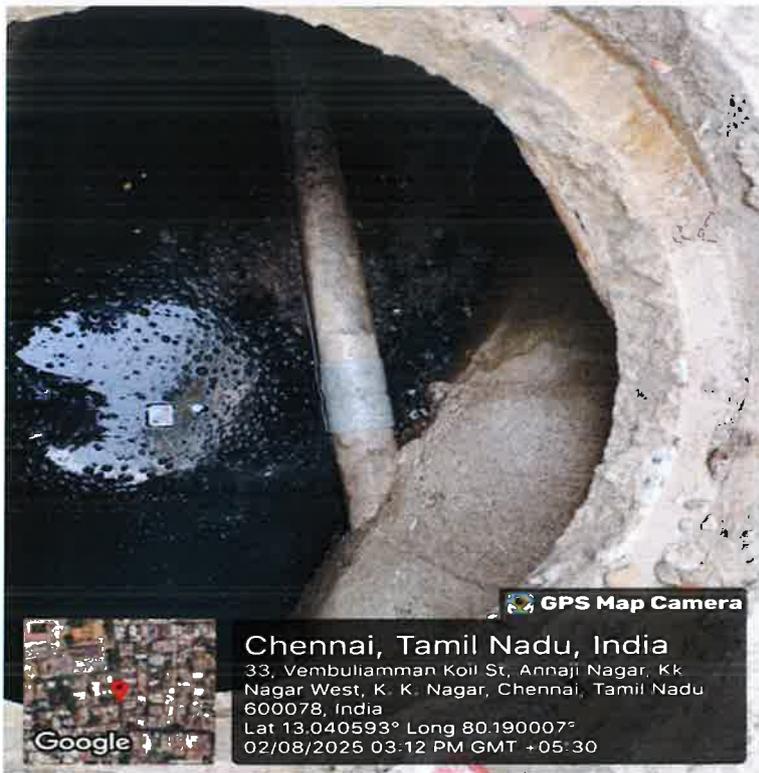
Plugging of Sewer seepage into SWD at Pre.No.15/44, Vijayaraghavapuram 5th street in D136



RECTIFICATION OF DAMAGED SEWER CONNECTION AT VEMBULIAMMAN KOIL STREET, VIRUGAMBAKKAM



RECTIFICATION OF DAMAGED SEWER CONNECTION AT VEMBULIAMMAN KOIL STREET, VIRUGAMBAKKAM



RECTIFICATION OF DAMAGED SEWER CONNECTION AT VEMBULIAMMAN KOIL STREET, VIRUGAMBAKKAM



MUTHU MARIYAMMAN KOIL STREET 145C

LINE WORK



MUTHU MARIYAMMAN KOIL STREET
WELL

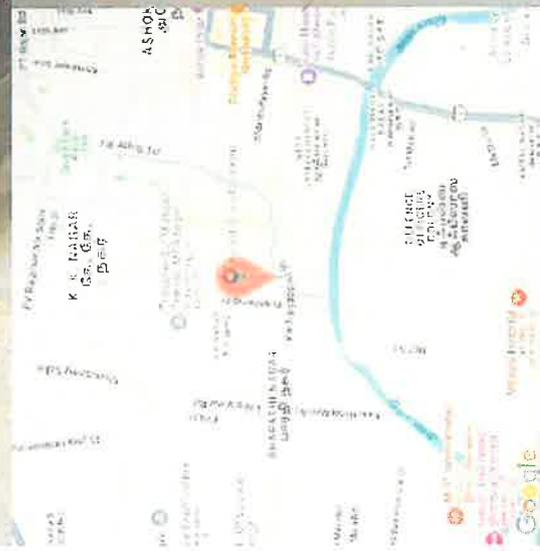


148, MGR Nagar, Nesapakkam, Chennai, Tamil Nadu 600089, India

Chennai
Tamil Nadu
India

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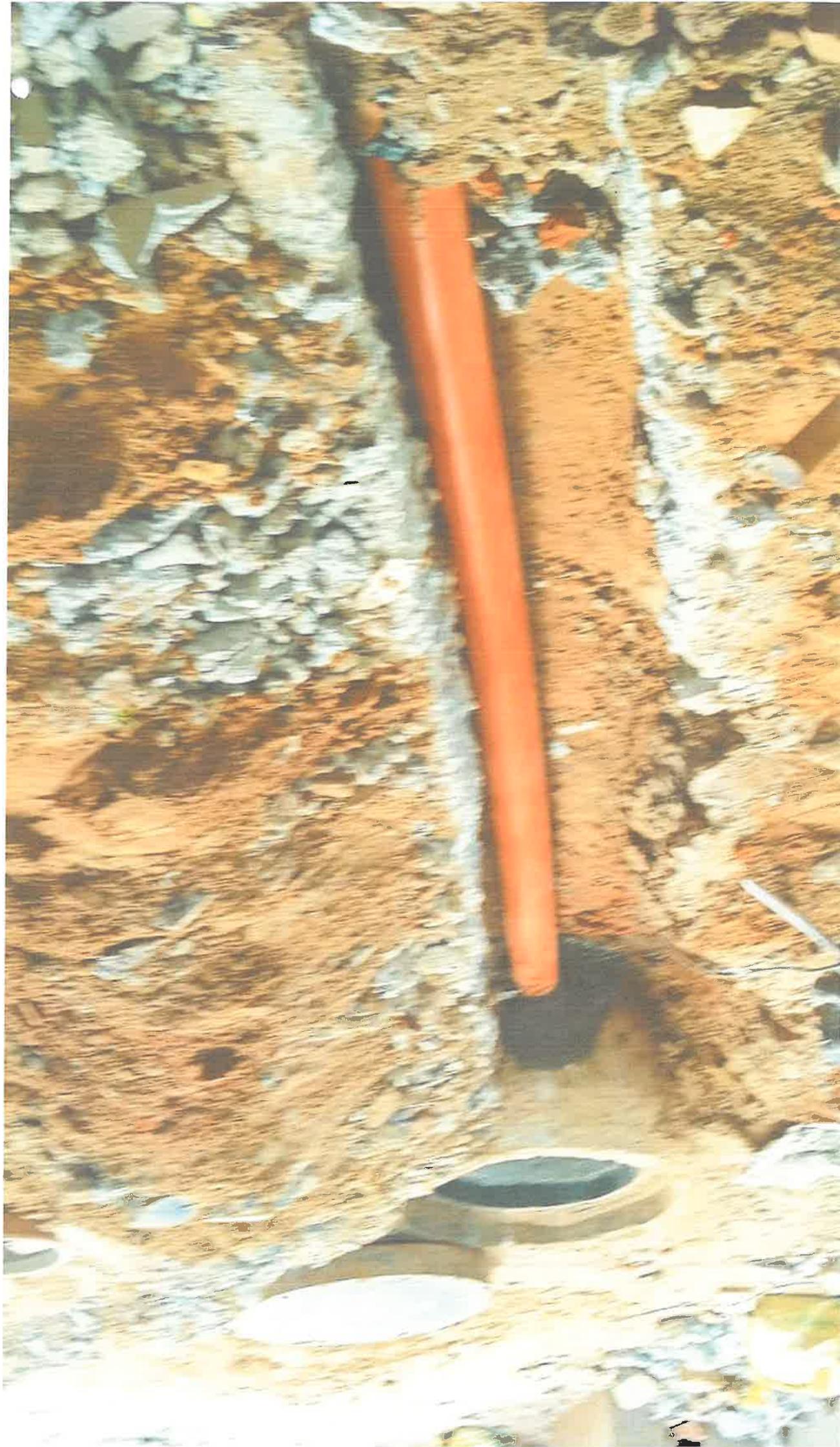
33°C
91°F







MUTHU MARIYAMMAN KOIL STREET
HSC LINE WORK



MUTHU MARIYAMMAN KOIL STREET 150mm

PUMPING MAIN WORK

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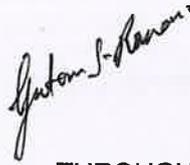
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COUNSEL FOR 2ND & 4TH RESPONDENTS



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Chennai Metropolitan Water Supply & Sewerage Board,
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